


NO.HCRB/CJR-1/2021

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 06<sup>TH</sup> AUGUST, 2021.

**INTIMATION**

Due to imposition of weekend curfew by the Government of Karnataka in the border districts of Karnataka State vide Government Order No.RD 158 TNR 2020 dated 06.08.2021, the Preliminary Examination to the post of Civil Judges by direct recruitment which is scheduled on **Sunday, 08.08.2021** between 2.30 p.m. to 4.30 p.m. is hereby postponed and re-scheduled to **Tuesday, 10.08.2021** between **2.30 p.m. to 4.30 p.m.** in the Examination centers as notified earlier.

BY ORDER,



6/8/2021

(T.G. SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL AND SECRETARY,  
CIVIL JUDGES RECRUITMENT COMMITTEE,  
HIGH COURT OF KARNATAKA,  
BENGALURU-560001.